

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF VALBRASS INDIA PRIVATE LIMITED

1.	Name of corporate person	Valbrass India Private Limited
2.	Date of incorporation of corporate person	20-12-2006
3.	Authority under which corporate person is incorporated / registered	Registrar of Companies- Ahmedabad
4.	Corporate identity number / limited liability identity number of corporate person	U27202GJ2006PTC049613
5.	Address of the registered office and principal office (if any) of corporate person	Shed No. 250, G.I.D.C., Phase - II, Dared Jamnagar, Gujarat- 361004
6.	Liquidation commencement date of corporate person	21-12-2019
7.	Name, address, email address, telephone number and the registration number of the liquidator	Name: Mr.Dhaval Jitendrakumar Mistry Registered Address: 9-B, Vardan Complex, Near Vimal House, Lakhudi Circle, Navrangpura, Ahmedabad, Gujarat ,380014 Email address: cadhavalmistry@yahoo.com Number: 079-26566577 Reg. No: IBBI/IPA-001/IP-P-01853/2019 - 2020/12849
8.	Last date for submission of claims	20-01-2020

Notice is hereby given that the Valbrass India Private Limited has commenced voluntary liquidation on 21-12-2019.

The stakeholders of Valbrass India Private Limited are hereby called upon to submit a proof of their claims, on or before 20-01-2020, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 21-12-2019
Place: Ahmedabad



For Valbrass India Private Limited (In Voluntary Liquidation)

Dhaval Jitendrakumar Mistry
Liquidator

Reg No- IBBI/IPA-001/IP-P-01853/2019 -2020/12849